## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

## CA (CAA)-139(PB)/2017

IN	THE	MATTER	OF:

Vikas Ecotech Ltd. and Vikas Multicorp Ltd.

.....Petitioner

SECTION: Under Section 230(1) of the Companies Act

Order delivered on 07.12.2017

## Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner: Mr. P. Nagesh, Ms. Suman Kumar, Advs.

For the Respondent

For the ROC, Delhi : Mr. Manish Raj, Company Prosecutor

## Order

Order reserved.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi